

under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library. See No. LT-3589/62.*]

**ANNUAL REPORT OF NATIONAL PROJECTS CONSTRUCTION CORPORATION**

**Shri Hathhi:** I beg to lay on the Table a copy of the following papers:

- (i) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1960-61, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Corporation.

[*Placed in Library See No. LT-3590/62.*]

**RAILWAY PROTECTION FORCE (AMENDMENT) RULES**

**The Deputy-Minister of Railways (Shri S. V. Ramaswamy):** I beg to lay on the Table a copy of the Railway Protection Force (Amendment) Rules, 1961, published in Notification No. GSR 1432 dated the 2nd December 1961, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957. [*Placed in Library. See No. LT-3591/62.*]

12.10 hrs.

**ESTIMATES COMMITTEE**

**HUNDRED AND FIFTY-FIFTH, HUNDRED AND FIFTY-EIGHTH AND HUNDRED AND FIFTY-NINTH REPORTS**

**Shri S. C. Sharma (Tamluk):** I beg to present the following Reports, of the Estimates Committee.

- (i) **Hundred and fifty-fifth Report** on the Ministry of Irrigation and Power—National Projects Construction Corporation Limited, New Delhi (Reports and Accounts);

- (ii) **Hundred and fifty-eighth Report** on the Ministry of Information and Broadcasting—(Part I) "Secretariat". "Directorate of Advertising and Visual Publicity" "Directorate of Field Publicity" and "Song and Drama Division", and

- (iii) **Hundred and fifty-ninth Report** on the Ministry of Information and Broadcasting—(Part II).

12.10½ hrs.

**BUSINESS OF THE HOUSE**

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 26th March, 1962, will consist of:—

- (1) Consideration of any item of Business carried over from today's Order Paper.
- (2) General Discussion on Railway Budget for 1962-63.
- (3) Discussion and voting of Demands on Account (Railways) for 1962-63.
- (4) Consideration and passing of—

The Indian Succession (Amendment) Bill, 1961 as passed by Rajya Sabha.

The Hindi Sahitla Sammelan Bill, 1962, as passed by Rajya Sabha.

Time permitting, it is proposed to provide discussion on the following No-Day-Yet-Named-Motions:—

- (i) Annual Report of the Hindustan Machine Tools Limited for 1959-60, laid on the Table of the House on the 4th August, 1960; and
- (ii) Report of the Assessment Committee or Vijnan Mandirs (Volumes I and II), laid on

[Shri Satya Narayan Sinha]  
the Table of the House on the  
28th March, 1961.

**Shri D. C. Sharma:** (Gurdaspur):  
By whom?

**Shri Satya Narayan Sinha:** I think  
both of them stand in the name of the  
hon. Member.

12.12 hrs.

GENERAL BUDGET—GENERAL  
DISCUSSION—contd.

**Mr. Speaker:** The House will now  
proceed with the general discussion  
of the General Budget. Shri Korat-  
kar.

**श्री कोरटकर ( हैदराबाद ) :** अध्यक्ष  
महोदय, कल मैं एक घटना की तरफ सदन  
का ध्यान आकर्षित करा रहा था जिसका  
जिक्र मेरी अपनी राय में माननीय वित्त मंत्री  
के भाषण में आना चाहिये था मगर उसके  
बारे में कुछ भी नहीं कहा गया ।

**Mr. Speaker:** The hon. Member  
will kindly resume his seat. I would  
like to know this from the hon.  
Finance Minister. Ten hours have  
been allotted for the General Dis-  
cussion. We have already taken  
Four hours and forty minutes. Today,  
five hours and twenty minutes  
remain. We are now starting at a  
quarter past 12. This will last till  
5.30. Does he want to conclude it  
today or will he reply on Monday?

**The Minister of Finance (Shri  
Morarji Desai):** Today.

**Mr. Speaker:** The House will then  
sit till 6 o'clock.

**Some Hon. Members:** No.

**Shri Morarji Desai:** This may be  
over before that. There are not  
many speakers: I do not know.

**Mr. Speaker:** Very well; we will  
conclude this today. Five hours and  
ten minutes more. That means that

we will have to conclude this by  
5.30, at the most. How long will the  
hon. Finance Minister take?

**Shri Morarji Desai:** Forty minutes.

**Mr. Speaker:** I will call him at  
4.30.

**Shri Morarji Desai:** Yes.

**Mr. Speaker:** The hon. Member  
might continue.

**श्री कोरटकर :** वह घटना जिसकी  
तरफ में इशारा कर रहा था वह ब्रिटेन का  
इरादा है जिसके जरिये वह कामन मारकेट  
में शरीक होना चाहता है । इस इरादे  
के जाहिर होने पर राष्ट्र मंडल के सभी देशों  
में एक प्रकार की हल चल मची थी और  
सब की तरफ से इसका इस कारण विरोध  
हो रहा था कि इसकी वजह से ब्रिटेन में  
राष्ट्र मंडल के देशों के—जिन में भारत  
भी शरीक है—जो बहुत से पदार्थ बिना  
किसी कर के या कम कर देकर निर्यात किए  
जाते हैं उनके निर्यात को ब्रिटेन के कामन  
मारकेट में शरीक हो जाने से बड़ा धक्का  
लगेगा । ब्रिटेन के इस प्रकार योरोपीय कामन  
मारकेट में शामिल हो जाने के कारण हमारा  
निर्यातजिस पर हम बहुत कुछ निर्भर करते हैं  
या बन्द हो जाएगा या कम हो जाएगा । यह  
घटना अगले वित्तीय वर्ष में होने वाली है  
अतः मेरे अपने विचार से वित्त मंत्री जी  
को अपने भाषण में उस पर प्रकाश डालना  
चाहिये था कि क्या इस के कारण हमारे  
व्यापार को कुछ नुकसान होने वाला है या  
नहीं ? और क्या भारत वर्ष को इसका  
विरोध करना चाहिये ? यद्यपि वित्त मंत्री  
के भाषण में इसके बारे में कुछ नहीं कहा गया  
है, तथापि क्योंकि यह एक ऐसी घटना है  
जिसकी वजह से हमारी आर्थिक स्थिति पर  
जरूर कुछ न कुछ असर पड़ेगा, मैं दो चार  
शब्द सदन के सामने कहना चाहता हूँ ।

इसके विचार के लिये हमें दो तरह से  
देखना पड़ता है, एक तो ब्रिटेन को लक्ष्य  
में रख कर इसको देखना पड़ेगा और दूसरे